

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 2868  
TO BE ANSWERED ON 20<sup>th</sup> MARCH, 2017

**PROPOSALS FOR SETTING UP OF DRY PORTS**

**2868. SHRI P.V. MIDHUN REDDY:  
SHRI BAHADUR SINGH KOLI:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has received proposals from various State Governments including Rajasthan and Andhra Pradesh for setting up of dry ports;
- (b) if so, the details and the present status of these proposals;
- (c) whether the Government has identified the areas/locations for this purpose and if so, the details thereof, Statewise; and
- (d) the details of funds allocated by the Government for these projects along with their likely date of commencement, State-wise?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

**(a)& (b) :** Proposals for setting up of Inland Container Depots (ICDs), which are considered as Dry Ports, Container Freight Stations (CFSs) and Air Freight Stations (AFSs) are received from time to time from the Central and State Public Sector Undertakings and Private developers, as State Governments do not themselves set up ICDs / CFSs / AFSs. Since 1992, upto 17-11-2016, Letters of Intent (Lols) have been issued for 319 proposals received for setting up of ICDs / CFSs / AFSs. Out of these, 233 ICDs/CFSs are functional, 50 are at various stages of implementation by the developers and 36 Lols have been cancelled either on the specific request of the developer or due to lack of adequate progress in implementation of the project. The status of ICDs / CFSs / AFSs, State-wise / Union Territory-wise is at **Annexure**.

**(c) & (d) :** Department of Commerce itself does not set up any of ICDs / CFSs / AFSs but facilitates a single window clearance for the proposals of Public and private sector entities who then would finance, construct and own such facilities. Therefore, the location for setting up of ICDs / CFSs / AFSs is also identified by the applicant based on the business prospects.

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**Annexure**

**Annexure referred in reply to parts (a) and (b) of Lok Sabha Unstarred Question No.2868 for answer on 20-03-2017 regarding setting up of dry ports.**

**State-wise Functional and Under Implementation ICDs / CFSs for the period 1992 to 2016 (as on 17-11-2016)**

Name of State	Inland Container Depots			Container Freight Stations			Air Freight Station			Total
	F	UI	C	F	UI	C	F	UI	C	
Andhra Pradesh	02	00	01	05	08	02	0	0	0	18
Bihar	0	01	0	0	0	0	0	0	0	1
Chandigarh	01	0	0	0	0	0	0	0	0	1
Chhattisgarh	01	01	0	0	0	0	0	0	0	2
Delhi	0	0	0	0	0	0	0	01	0	1
Goa	0	0	0	01	0	0	0	0	0	1
Gujarat	07	01	01	23	05	07	0	0	0	44
Haryana	06	03	03	03	0	0	0	0	0	15
Himachal Pradesh	01	0	0	0	0	0	0	0	0	1
Jharkhand	01	0	0	0	0	0	0	0	0	1
Jammu Kashmir (J & K)	01	01	0	0	0	0	0	0	0	2
Karnataka	0	02	0	07	0	02	0	01	0	12
Kerala	01	00	01	11	02	01	0	0	0	16
Maharashtra	07	04	0	40	03	05	0	0	0	59
Madhya Pradesh (M.P)	07	0	01	0	0	0	0	0	0	8
Odisha	02	01	0	0	0	0	0	0	0	3
Pondicherry	0	0	0	02	0	0	0	0	0	2
Punjab	02	01	01	05	0	0	0	0	0	9
Rajasthan	07	01	01	02	0	0	0	0	0	11
Tamil Nadu (T.N)	09	01	0	48	05	08	0	0	0	71
Telangana	01	01	01	02	01	00	0	0	0	06
Uttarakhand	0	02	0	0	0	0	0	0	0	2
Uttar Pradesh (U.P)	08	02	0	09	0	0	0	0	0	19
West Bengal (W.B)	01	0	0	10	02	01	0	0	0	14
<b>Total</b>	<b>65</b>	<b>22</b>	<b>10</b>	<b>168</b>	<b>26</b>	<b>26</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>319</b>

**F = Functional (65 ICDs + 168 CFSs = 233)**

**U.I. = Under Implementation (22 ICDs + 26 CFSs+ 02 AFS = 50)**

**C = Cancelled – (10 ICDs + 26 CFSs = 36)**